

DIVISION BENCH
COURT - I

O-235

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/247(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	AJAY KUMAR VS BBSL CONSULTANCY PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) RULE 11 OF NCLT

Appearances (via video conferencing/physically)

ORDER

1. Ld. Counsel appearing for the petitioner states that he has filed tracking report of service upon respondent. However, the same is not before us.
2. Ld. Counsel to file the same with the Registry within one week.
3. Post this matter on **24/7/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**